

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 12<sup>th</sup> March, 2021*

No.HC.VII-05/2021/ 1558 /A. Shri Bidyabrata Acharyya, Sub-Divisional Judicial Magistrate (M), Gohpur, is transferred and posted as Sub-Divisional Judicial Magistrate (S), Karimganj, vice Shri Ashraf Ahmed Choudhury transferred.

Shri Acharyya will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Gohpur and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ 1559 /A. On his reinstatement in service, Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (S), Karimganj, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Gohpur, vice Shri Bidyabrata Acharyya transferred.

Shri Choudhury will hand over charge of his Court and Office to the Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.

By Order,

*Sd/- Gautam Baruah.*

**REGISTRAR (VIGILANCE)**

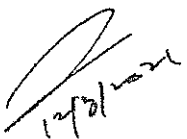
Dated 12.03.2021

Memo No. HC.VII-05/2021/ 1560 - 1582 /A.

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No. I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
14. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
15. The Chief Judicial Magistrate, \_\_\_\_\_

*Contd.....*

  
12/3/2021

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16. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
17. Shri Bidyabrata Acharyya, Sub-Divisional Judicial Magistrate (M), Gohpur
18. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (S), Karimganj
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
20. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
21. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**